

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 15/241-242/2016

IA 113/2016

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd & Ors.

Vs

Neelkanth Township & Construction Pvt Ltd

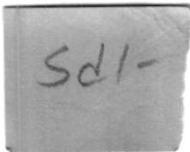
Section 241-242 of the Companies Act, 2013.

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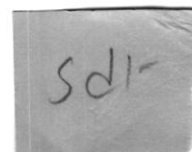
**ORDER**

35. **IA 113/2016 in CP 15/241-242/2016**

At request of the Petitioner Counsel, list this matter on 20.11.2018.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)